

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18.03.2021 at 2.00 P.M
THROUGH VIDEO CONFERENCING**

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/230/2020 IN MA/694/2019 IN CP/64/IB/2018
NAME OF PETITIONER : The Assistant Provident Fund Commissioner
& Recovery Officer, Employee Provident Fund Organisation
NAME OF RESPONDENT : Ms.Satya Devi Alamuri, (Liquidator)
M/S G B Engineering Enterprises Pvt Ltd
SECTION : Sec 60(5) Of IBC 2016

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IA/MA/IBA/TCP/TCA/CP/CA No : MA/694/2019 IN CP/64/IB/2018
NAME OF PETITIONER : N.Mathiyalagan
NAME OF RESPONDENT : Satyadevi Alamuri (Liquidator)
(GB Engineering Enterprises Pvt Ltd)
SECTION : Sec.53(1) of IBC

IA/230/2020 IN MA/694/2019 IN CP/64/IB/2018

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ORDER

Learned Counsel for Applicant Mr. Ajoy Khose and Learned Counsel for Liquidator Mr. S. Satish are present through video conferencing platform.

At request of both the parties, post this matter on **29.03.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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